

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

The following transfers & postings are being made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Sunil Kumar EC: 31632439/ 10474	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Raj Kumar Tripathi, Ld. Additional Principal Judge, Family Court, West, THC (On diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raj Kumar Tripathi, Ld. District Judge (Commercial Court)-08 Distt: South-East Saket
2.	Balwant Singh Bisht EC: 92120/91955030	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Rakesh Pandit, Ld. ASJ-07 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Pandit, Ld. District Judge (Commercial Court)-04 Distt: South-West Dwarka
3.	Kuldeep Singh EC: 16625045 / 92083	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Lokesh Kumar Sharma, Ld. ASJ (Fast Track Court)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Lokesh Kumar Sharma, Ld. District Judge (Commercial Court)-05 Distt: South Saket
4.	Rohit Yadav EC: 11082/35394618	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Raghubir Singh, Ld. Special Judge (PC Act) (CBI)-18 RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raghubir Singh, Ld. ASJ (FTC) Distt: Shahdara KKD
5.	Anil Dutt Pokhriyal EC: 88880650 / 10677	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Veena Rani, Ld. ADJ-06 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Veena Rani, Ld. Judge, Family Court-02, North-East, KKD (On diverted capacity)

6.	Raj Kishore Goel EC: 64637429	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Jasjeet Kaur, Ld. PO, MACT & PO Zonal Vending Committee (MCD) Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jasjeet Kaur, Ld. ASJ (FTC) Distt: East KKD
7.	Satish Kumar EC: 17046527 / 10567	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ankita Lal, Ld. ASJ (FTSC) (RC)-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Ankita Lal, Ld. ASJ (FTC) Distt: North-East KKD
8.	Laxmi Prashad Bhatt EC: 90691087 / 10494	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anjani Mahajan, Ld. ASJ (FTSC) (RC) Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anjani Mahajan, Ld. ADJ-12 Distt: Central THC
9.	Narender Shankar EC: 75755593	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Riya Guha, Ld. ASJ (FTSC) (RC)-02 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Riya Guha, Ld. Judge, Family Court-03, Shahdara, KKD (On diverted capacity)
10.	Monu Shokeen EC: 85514550	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Manu Goel Kharb, Ld. ASJ (FTSC) (POCSO)-02 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Manu Goel Kharb, Ld. Special Judge (NDPS)-02 Distt: South-West Dwarka

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. All the officials under transfer vide the instant order are hereby **STAND RELIEVED** from their respective postings forthwith.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

234B


No. 92840-695/ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 15 DEC 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka.
3. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
4. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
5. The Care Taker, Care Taking Branch, Central, THC
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officials concerned for immediate compliance.
9. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

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Administrative Officer (Judl), Admn. Branch-III
Central, THC